

CENTRAL ADMINISTRATIVE TRIBUNAL

CAICUTTA BENCH

MA. NO.

OA No. **69 of 1997.**

CPC No.

Date of Order: **1.5.97.**

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.
~~Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.~~

PRABIR KUMAR MITRA

-VS-

UNION OF INDIA & ORS.

For the petitioner: **Mr. Samir Ghosh, counsel / Mr. S. Mitra, counsel.**

For the respondents: **Mr. M. S. Banerjee, counsel.**

O R D E R

No sitting of Division Bench is available to-day.

Ed. counsel for both the parties are present.

Matter will come up for admission hearing on 15.5.97.

Interim Order, already passed, shall also continue till that date.

Plain copy to both the parties.

A.K.C.
(A.K. Chatterjee)
Vice-Chairman.